

**THE HIGH COURT OF ORISSA, CUTTACK**  
**Month-wise Institution, Disposal and Case Clearance Rate**  
**1st January - 28th February, 2025**

Month	Opening balance			Institution			Disposal			Closing Balance			Case Clearance Rate (%) (Disposal vis-à-vis institution)			Judges' working strength	Working days
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	CCR		
January	109,115	37,258	146,373	5,059	3,471	8,530	3,209	2,736	5,945	110,965	37,993	148,958	63.43	78.82	69.70	19	20
February	111,001	37,997	148,998	3,883	2,859	6,742	3,865	2,156	6,021	111,019	38,700	149,719	99.54	75.41	89.31	18	18
<b>Cumulative figures from 1st January, 2025 to 28th February, 2025</b>																	
<b>Total</b>	<b>1,09,115 (As on 1.1.2025)</b>	<b>37,258 (As on 1.1.2025)</b>	<b>1,46,373 (As on 1.1.2025)</b>	<b>8,942</b>	<b>6,330</b>	<b>15,272</b>	<b>7,074</b>	<b>4,892</b>	<b>11,966</b>	<b>1,11,019 (As on 28.02.2025)</b>	<b>38,700 (As on 28.02.2025)</b>	<b>1,49,719 (As on 28.02.2025)</b>	<b>79.11</b>	<b>77.28</b>	<b>78.35</b>	<b>18</b>	<b>18</b>

**Total no. of Judgments delivered: 378 (This is excluding the cases disposed of by orders)**

**N.B.: Total working hours during the period : 3,579.25 (Total working hours = 5.15 hours × No. of working days in the given period × Working strength of the Hon'ble Judges during the period)**

**Total working hours lost : 424.8**

*Hours lost on account of reference held by Court due to sad demise of learned Advocates/Judges : 54*

*Hours lost due to Judges being on leave/official tour : 370.8*

*The difference between the closing balance of a month and opening balance of the succeeding month is due to subsequent updation of disposal and restoration of some cases in CIS.*